

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR

Original Application No. 423 of 2005

Jabalpur, this the 6th day of May, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

P.R. Joshi, Son of late Shri C.N. Joshi, aged about
57 years, Occupation Office Superintendent, DCO,
Bhopal, M.P. Resident of J-60-B, Harshwardharn
Nagar, Bhopal (MP). Applicant

(By Advocate – Shri Manoj Vishwakarma on behalf of Shri Pushpendra
Singh)

V e r s u s

1. Union of India, through Secretary,
Ministry of Home Affairs, Govt. of India, New Delhi.
2. The Registrar General and Census Commissioner
India, Government of India, First Floor, Seva Bhawan,
P.K. Puram, New Delhi.
3. The Joint Director, Directorate of Census,
M.P. Arera Colony, Bhopal. Respondents

O R D E R (Oral)

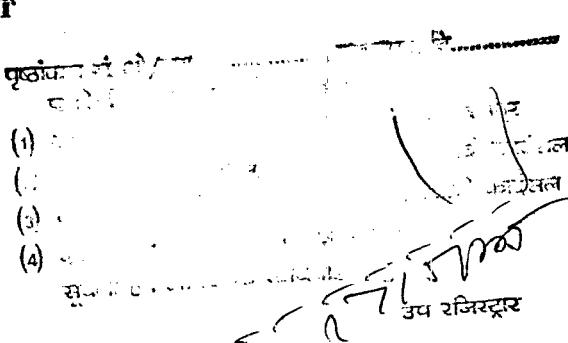
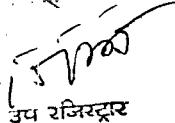
By M.P. Singh, Vice Chairman –

The learned counsel for the applicant seeks permission to withdraw
this Original Application. Permission is granted. Accordingly, this Original
Application is dismissed as withdrawn.


(Madan Mohan)
Judicial Member

“SA”


(M.P. Singh)
Vice Chairman


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